

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 565/2012

NIPUN SAXENA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[AT 2.00 P.M.] [Ref. Order dated 09.01.2025 in Criminal Appeal No(s). 62-63/2014. Record of Criminal Appeal No(s). 62-63/2014 to be retained and placed with this pending Writ Petition.]

WITH

SMW(Crl) No. 4/2019 (PIL-W)

Mr. Sidharth Luthra, Amicus Curiae assisted by Ms. Supriya Juneja, learned

counsel/Advocate-on-Record

IA No. 89799/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 107372/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 107373/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 8079/2020 - INTERVENTION APPLICATION

IA No. 107370/2020 - INTERVENTION APPLICATION

IA No. 89797/2022 - INTERVENTION/IMPLEADMENT

IA No. 37881/2020 - INTERVENTION/IMPLEADMENT

Date : 24-07-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

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UPON hearing the counsel the Court made the following
O R D E R

List the matters on 20th August, 2025 along
with application(s) for intervention.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR